

entitled to pension and other pensionary benefits as Central Civil Service (Pension) Rules 1972, which are different from the pension rules applicable to Ex-servicemen. The age of superannuation in respect of CAPFs and AR is 57/60 years. Further, CAPFs and AR personnel, who are appointed on or after 01.01.2004, are covered under New Pension System (NPS).

Mistreatment of women by Delhi Police personnel

3753. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases that have been registered pertaining to the incidence of violence and alleged mistreatment of women by Delhi Police personnel in Delhi University campus on 21st and 22nd February, 2017;

(b) whether any action has been taken by Government against those involved in the violence;

(c) if so, the details of action that has been taken; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Delhi Police has informed that on 22.02.2017, the programme/protest march organized by All India Student Association (AISA) and some students of Ramjas College and Akhil Bhartiya Vidyarthi Parishad (ABVP) activists resulted in arguments and scuffle between the two groups. 17 protesters and 8 police personnel reportedly got injured in the incident. A case FIR No. 28/2017 dated 22.02.2017 u/s 186/323/332/353/147/149 IPC, P.S. Maurice Nagar has been registered in connection with the incident. Investigation of the case is in progress and efforts are being made to identify the culprits. Also, a Committee headed by Joint Commissioner of Police comprising DCP/Vigilance and DCP/SPUWAC (lady officer) has been enquiring into the allegation of mishandling of students/media by police personnel. Further, on the basis of preliminary findings of an enquiry conducted by Addl. DCP/North District, four police personnel have been identified and suspended pending departmental action against them.

Guidelines issued by department of official language

†3754. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the review based details of the outcome of guidelines issued as per annual

† Original notice of the question was received in Hindi.